

Honourable Shri Justice B. U. Wahane

M.A., LL.B.

1989-1996

Justice Bhaurao Upasrao Wahane, *M.A., LL.B.* : Born on 6-11-1934. Enrolled as an Advocate on 22-11-1962. Worked as an Assistant District Government Pleader and Assistant Public Prosecutor from 5-3-1963 to the end of March, 1975 at Nagpur. Practised as an Advocate at Nagpur as well as in the Sessions Courts, Conducted Sessions. Trials at Raipur and Chindwara in Madhya Pradesh and appeared in the High Court at Jabalpur. Practised in Anti-Corruption Cases, Criminal Appeals and Revisions, Writ Petitions, etc. in the High Court. Appointed as an Additional Judge of the Bombay High Court 21-11-1989 and permanent Judge from 17-5-1990. Retired on 6-11-1996.